

(b) if so, the reasons therefor and how much amount has since been realised; and

(c) the action taken to ensure that outstanding amount is collected promptly in future ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Yes, Sir.

(b) In a collection ranging from about 68 crores in 1966-67 to Rs. 102 crores in 1969-70, certain outstandings are inevitable. According to the latest information available about Rs. 3.30 crores have since been realised against the arrears as on July 1, 1970.

(c) Telephones of defaulting subscribers (barring the telephones of exempted categories) are disconnected. Efforts to realise the outstandings are made by correspondence and personal contacts. In the case of private subscribers whose connections have been closed, legal action is also resorted to wherever necessary.

✓ Association of Central Government Employees with Anand Marg

*1140. SHRI BHOGENDRA JHA : Will the PRIME MINISTER be pleased to state :

(a) whether a larger number of Government Officers in the Central Government services are active members of Anand Marg which has been responsible for many violent clashes and political troubles; and

(b) if so, Government's reaction there to ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) A number of Central Government employees have come to notice for their participation in the activities of the Anand Marg.

(b) Government had issued instructions in May, 1969 to the effect that membership of or participation in, the activities of the movement known as the 'Anand Marg' or any of its organisations by a Government

servant would attract the provisions in the Central Civil Service (Conduct Rules) under which Government servants are prohibited from taking part in political activities. However, as a result of a Writ Petition and a Notice of motion for stay filed before the Supreme Court the Court issued orders restraining the Government from giving effect to the instructions aforesaid pending the final disposal of the writ petition. The Writ petition has not yet come up for hearing.

✓
Proposals received from Information & Broadcasting Ministry regarding Starting of Day-Time Transmissions

4715. SHRI ISWARA REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether his Ministry has made proposals to the Ministry of Finance for starting day-time transmissions and partially-originating programmes in some auxiliary centres of all India Radio Station ;

(b) if so, the names of those centres and the dates of which those proposals were received ;

(c) whether any objections were raised for approving the proposals ; and

(d) if so, the nature of the objections and the date on which these objections were communicated to the Information and Broadcasting Ministry ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) to (d). It has been decided that the transmission time from the following auxiliary centres of AIR should be increased and that some programmes should be locally originated :

- | | |
|---------------|-----------------|
| 1. Raipur | 9. Cuddapah |
| 2. Gwalior | 10. Bhadravati |
| 3. Coimbatore | 11. Sangli |
| 4. Rampur | 12. Gulbarga |
| 5. Varanasi | 13. Tirunelveli |
| 6. Jeypore | 14. Parbhani |
| 7. Udaipur | 15. Bhagalpur |
| 8. Jabalpur | 16. Bikaner |

Some additional posts at each station are required for implementing this decision. It has not been possible to sanction these posts so far on account of the ban on creation of new posts. This Ministry is taking necessary steps to obtain Government's orders for creation of these posts as a special case.

**Opening of Campus of C.S.I.R. In
Western India**

4716. SHRI JADEJA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether second campus of the Council of Scientific and Industrial Research has been opened in the South ; and

(b) whether a similar campus will also be opened in Western India ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) The Council of Scientific and Industrial Research (CSIR) has set up a Regional Campus in Madras.

(b) The establishment of a small composite unit consisting of branches of National Laboratories is on hand in Bombay.

**Allotment of Government Quarters to
P&T Staff at Freelandgunj**

4717. SHRI BHALJIBHAI PARMAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he is aware that great hardships are caused to the fifteen employees of the Posts and Telegraphs Department at Freelandgunj in Gujarat Circle ; and

(b) whether he intends to give consideration for allotting suitable quarters to them as per their request ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Quarters have been allotted for the Sub-postmaster, one postman and one class IV employee. There is hardship for II employees without quarters at this Railway township.

(b) Freelandgunj township is a Railway Colony. P and T Department has no residential buildings of its own which could be allotted for residential purposes to its staff working at Freelandgunj. No Railway quarters are surplus and as such the Railways have not spared any quarter for the other P and T staff so far. The railways have been addressed from the Directorate to construct additional quarters for allotment to the postal employees. The matter will be pursued further.

**कोटा डिब्बीजन के एटवा में टेलीफोन
सुविधाएं**

4718. श्री ओंकार लाल बेरवा : क्या संचार मंत्री यह बनाने की कृपा करेंगे कि कोटा डिब्बीजन के अन्तर्गत एटवा की तहसील सुल्तानपुर में टेलीफोन सुविधा की व्यवस्था करने के लिए क्या कार्यवाही की गई है ?

संचार मंत्री (श्री हेमवती नदन बहुगुणा) : सुल्तानपुर में टेलीफोन सुविधा जो कोटा से जुड़ा हुई हो, देने के प्रस्ताव की जाच की गई है। यह प्रस्ताव अनाभकार्य पाया गया है। यदि कोई इच्छुक पार्टी विभाग के प्रयासित घाटे की पूति करने के लिए तैयार हो तो सुल्तानपुर में किराया और गारटी के आधार पर टेलीफोन सुविधा प्रदान की जा सकती है।

**Visit by Indian Trade Delegation to
Kathmandu**

4719. SHRI DEVINDER SINGH GARCHA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether a trade delegation would visit Kathmandu sometime in the third week of July, 1971 to sign a trade treaty ; and

(b) if so, the composition of the proposed delegation ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). A delegation from India is likely to go to Kathmandu as